

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20632-JK (LD) of 2024
DATED:- 23 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 23 - 12- 2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:-20632-JK(LD) of 2024 dated 23.12.2024

S. No.	Case Number and Title	OIC
1	Mahesh Kumar V/s U.T of J&K and Anr. in OA No.908/2024.	Mr. Satish Sharma, Joint Director Agriculture, Extension, Jammu
2	WP(C) No. ___/2024 titled Union Territory of J&K & another V/s Vinod Revo	Sh. Satish Sharma, Joint Director of Agriculture (Ext.), Jammu
3	TA No. 133/2024 titled Hafiz Ullah Vs. State of J&K and others	Dr. Mohd. Younis, Chief Animal Husbandry Officer, Poonch
4	O.A ---/2024 titled Lalita Sharma & ors vs UT of J&K and Ors.	Ms Anjali Kumari, Administrative Officer, Directorate of SDD

Reyazul

Jm